

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS
I.A.No. 1 in CIVIL APPEAL NO. 4362 OF 2007

DELHI DEVELOPMENT AUTHORITY

Appellant (s)

VERSUS

M.L.AGGARWAL

Respondent(s)

(for interim directions and office report)

Date: 10/03/2008 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT
HON'BLE MR. JUSTICE P. SATHASIVAM

For Appellant(s)

Mr. Vishnu B. Saharya, Adv.
for M/S Saharya & Co.,Adv.

For Respondent(s)

Ms. Asha Jain Madan,Adv.

UPON hearing counsel the Court made the following
ORDER

No order is required in the I.A.
List this matter for final disposal after four weeks.
Hearing be expedited.

(Sheetal Dhingra)
Court Master

(Vijay Aggarwal)
Court Master